

(b) if so, what are the details in this regard;

(c) by when these are likely to be the employees;

(d) whether Government propose to revise the system of calculating the consumer price index so as to ensure that it reflects, fully the rise in cost of living; and

(e) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) and (b) Consequent upon the increase of 8 points in the average index level to 576 at the end of December, 1984, one more instalment of Dearness Allowance has become due for consideration w.e.f. 1-1-1985.

(c) Payment of each instalment of Dearness Allowance to Central Government employees costs the exchequer approximately Rs. 70 crores per annum. Therefore the question of payment of an instalment of Dearness Allowance has to be considered carefully with regard to their impact on economic situation and the budget. The question of sanction for payment of one more instalment of D.A. is receiving the attention of Government. It is, however, not possible to indicate any time limit for taking a decision in this regard.

(d) and (e) The entire matter relating to the calculation of consumer price index has been gone into by a Committee appointed by the Government. The Committee has submitted its report which is under consideration of the Government.

Allotment of coal to Southern States

990. SHRI G. VARADARAJ.

SHRI R. RAMAKRISHNAN:
SHRI ALADI ARUNA ALIAS V.
ARUNACHAIAM:
SHRI M. KADHARSHA;

Will the Minister of STEEL, MINES AND COAL be pleased to state

(a) what are the criteria for allotment of coal to different regions;

(b) on what basis this allotment is done for Southern States;

(c) what are the details of movement of coal for this region during the last one year, month-wise; and

(d) what steps Government have taken for improvement in the movement of coal to (this region)?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE): (a) and (b) There is no statutory control on the distribution of coal except coking coal used for metallurgical purpose. However, as a substantial portion of the coal is despatched to the consumers by rail, the actual supplies of coal continue to be regulated under a system of sponsorship in regard to allotment of wagons, which is governed by the Preferential Traffic Schedule General Order issued by the Ministry of Railways. For such allotment of wagons, priorities are fixed by the Government for different sectors keeping in view the relative importance of the consuming sector, in Public Interest.

In respect of Power Houses and Cement factories, the Standing Linkage Committee under the Department of Coal consisting of representatives of Railways & Departments of Power, Industrial Development etc. provide linkages. The consumers in South India are mostly linked to Singareni Collieries Company Ltd. which is the rational source of supply of coal to this region. Supplies from SCCL are supplemented by supplies from Coal India sources to the extent possible within the transport capacity. Tuticorin Power Station is, however, wholly linked to Coal India Limited.

(c) (i) Allotment/movement by rail to various consumers in the Southern region from SCCL.

Month	(Figures in rakes Provisional)				
	Power Station	Railways	Cement	Major Industries	Multi-
Jan. '84	259	14	72	8	7
Feb. '84	242	36	38	13	18
March '84	258	10	47	8	13
April '84	277	3	6		5
May '84	25	47	1	3	
June '84	227	17			
July '84	257	13	35	9	
August '84	216	1	58	1	3
September '84	209	1	54	9	3
October '84	157	25	3		
November '84	210	38	46		6
December '84	236	39	53		1
January '81	254	46	1	1	1
February '85	201	35	25	8	6

(ii) Monthwise despatches of coal to Southern consumers from Coal India are shown below:

Month	Despatch (Fig. in thousand Provisional tonnes)
Jan., '84	411
Feb., '84	355
March, '84	408
April, '84	450
May, '84	475
June, '84	435
July, '84	482
August, '84	467
Sept, '84	460
Oct., '84	558
Nov., '84	373
Dec, '84	482

(d) Due to short fall in production. The coal consumers in Southern region

are affected. Government have taken the following steps to meet the situation:—

1. Government of Andhra Pradesh and the management of Singareni Collieries Co. Ltd, have been impressed upon the need to take all necessary steps to curb strikes and absenteeism in SCCL and improve production.

2. Coal is being supplied to Southern India from Coal India Ltd. to the extent feasible, depending on the movement possibilities, by rail and sea routes.

Enhanced HRA to workers of Mofussil Textile Mills of Maharashtra

991. SHRI S. W. DHABE:
SHRI AMARPROSAD
CHAKRABORTY:

Will the Minister of COMMERCE AND SUPPLY be pleased to state

(a) whether it is a fact that the management of National Textile Corporation